5

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.244/ BB/2018	For admission	Sec 7 of I&B code	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

PETITIONER/s : None present

RESPONDENT/s :

ORDER

None appears for both the parties. Post the case on 17.12.2018

MEMBER(T) **MEMBER(J)**

Raushan